

List of creditors

Filing under clause (ca) of sub-regulation (2) of Regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Name of the corporate debtor: Newgen Ecotronics Private Limited

Date of commencement of CIRP: 21st August, 2024

List of creditors as on: 07th April, 2025

Sl. No.	Category of Creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claim	Amount of claims not admitted (INR)	Amount of claim under verification (INR)	Details in annexures	Remarks, if any
		No of Claims	Amount of claim received (INR)	No of Claims	Amount of claim admitted (INR)					
1	Secured financial creditors belonging to any class of creditors	NA	NA	NA	NA	NA	NA	NA	NA	
2	Unsecured Financial creditors belonging to any class of creditors	NA	NA	NA	NA	NA	NA	NA	NA	
3	Secured Financial Creditors (other than financial creditors belonging to any class of creditors)	2	23,00,78,609	2	23,00,78,609	-	-	-	Annexure I	
4	Unsecured Financial Creditors (other than financial creditors belonging to any class of creditors)	1	3,88,65,933	1	3,88,65,933	-	-	-	Annexure II	
5	Operational Creditors (Workmen)	NA	NA	NA	NA	NA	NA	NA	NA	
6	Operational Creditors (Employees)	NA	NA	NA	NA	NA	NA	NA	NA	
7	Operational Creditors (Government Dues)	1	1,71,19,236	1	1,71,19,236	NA	NA	NA	Annexure III	
8	Operational Creditors (other than Workmen and Employees and Government Dues)	2	26,04,095	1	1,31,462	-	24,72,633	-	Annexure IV	
9	Other creditors, if any (other than financial creditors and operational creditors)	1	7,44,000	-	-	7,44,000	-	-	Annexure V	
		7	28,94,11,873	5	28,61,95,240	7,44,000	24,72,633	-		

(Ravindra Kumar Goyal)

Resolution Professional

Newgen Ecotronics Private Limited

Registration Number: IBBI/IPA-001/IP-P-02019/2020-2021/13098

Email For Correspondence-cirpnepl.rds@gmail.com

Email: Registered With IBBI- ravindra1960_goyal@yahoo.co.in

Phone No. - +91-9978094218

AFA Valid till: 30.06.2025

Name of the corporate debtor: Newgen Ecotronics Private Limited

Date of commencement of CIRP: 21st August, 2024

List of creditors as on: 07th April, 2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off (INR)	Amount of claim not admitted (INR)	Amount of claim under verification (INR)	Remarks, if any
		Date of receipt	Amount claimed (INR)	Amount of claim admitted (INR)	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Union Bank of India	06-09-2024	21,92,51,000	21,92,51,000	Financial Debt	Yes	Yes	No	81.52%	-	-	-	-	
2	Richcredit Finance Private Limited	06-09-2024	1,08,27,609	1,08,27,609	Financial Debt	Yes	Yes	No	4.03%	-	-	-	-	
			23,00,78,609	23,00,78,609						-	-	-	-	

(Ravindra Kumar Goyal)

Resolution Professional

Newgen Ecotronics Private Limited

Registration Number: IBBI/IPA-001/IP-P-02019/2020-2021/13098

Email For Correspondence-cirpnepl.rds@gmail.com

Email: Registered With IBBI- ravindra1960_goyal@yahoo.co.in

Phone No. - +91-9978094218

AFA Valid till: 30.06.2025

Name of the corporate debtor: Newgen Ecotronics Private Limited
Date of commencement of CIRP: 21st August, 2024
List of creditors as on: 07th April, 2025

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off (INR)	Amount of claim not admitted (INR)	Amount of claim under verification (INR)	Remarks, if any
		Date of receipt	Amount claimed (INR)	Amount of claim admitted (INR)	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Madan Gopal Banga	16-09-2024	3,88,65,933	3,88,65,933	Financial Debt	No	No	No	14.45%	No	-	-	-	
			3,88,65,933	3,88,65,933							-	-	-	



(Ravindra Kumar Goyal)
Resolution Professional
Newgen Ecotronics Private Limited
Registration Number: IBBI/IPA-001/IP-P-02019/2020-2021/13098
Email For Correspondence-cirpnepl.rds@gmail.com
Email: Registered With IBBI- ravindra1960_goyal@yahoo.co.in
Phone No. - +91-9978094218
AFA Valid till: 30.06.2025

Name of the corporate debtor: Newgen Ecotronics Private Limited
Date of commencement of CIRP: 21st August, 2024
List of creditors as on: 07th April, 2025

List of operational creditors (Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contin- gent claim	Amount of any mutual dues, that may be set-off	Amount of claim not ad- mitted (INR)	Amount of claim under verification (INR)	Remarks, if any
		Date of receipt	Amount claimed (INR)	Amount of claim admitted (INR)	Nature of claim	Amount covered by security interest	Amount covered by guara- -ntee	Whethe r related party?	% of voting share in CoC					
1	Regional Provident Fund Commissioner Faridabad	06-09-2024	1,71,19,236	1,71,19,236	Operational Debt	No	No	No	0.00%	-	-	-	-	
			1,71,19,236	1,71,19,236						-	-	-	-	



(Ravindra Kumar Goyal)

Resolution Professional

Newgen Ecotronics Private Limited

Registration Number: IBBI/IPA-001/IP-P-02019/2020-2021/13098

Email For Correspondence-cirpnepl.rds@gmail.com

Email: Registered With IBBI- ravindra1960_goyal@yahoo.co.in

Phone No. - +91-9978094218

AFA Valid till: 30.06.2025

Name of the corporate debtor: Newgen Ecotronics Private Limited
Date of commencement of CIRP: 21st August, 2024
List of creditors as on: 07th April, 2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contin- gent claim	Amount of any mutual dues, that may be set-off	Amount of claim not ad- mitted (INR)	Amount of claim under verification (INR)	Remarks, if any
		Date of receipt	Amount claimed (INR)	Amount of claim admitted (INR)	Nature of claim	Amount covered by security interest	Amount covered by guara- -ntee	Whethe r related party?	% of voting share in CoC					
1	Shri Ram Plastics	07-10-2024	24,72,633	-	Operational Debt	No	No	No	0.00%	-	-	24,72,633	-	
2	Lakshmi Insulation Products	07-11-2024	1,31,462	1,31,462	Operational Debt	No	No	No	0.00%	-	-	-	-	
			26,04,095	1,31,462						-	-	24,72,633	-	



Ravindra Kumar Goyal

(Ravindra Kumar Goyal)

Resolution Professional

Newgen Ecotronics Private Limited

Registration Number: IBBI/IPA-001/IP-P-02019/2020-2021/13098

Email For Correspondence-cirpnepl.rds@gmail.com

Email: Registered With IBBI- ravindra1960_goyal@yahoo.co.in

Phone No. - +91-9978094218

AFA Valid till: 30.06.2025

Name of the corporate debtor: Newgen Ecotronics Private Limited
Date of commencement of CIRP: 21st August, 2024
List of creditors as on: 07th April, 2025

List of other creditors

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contin- gent claim	Amount of any mutual dues, that may be set-off	Amount of claim not ad- mitted (INR)	Amount of claim under verification (INR)	Remarks, if any
		Date of receipt	Amount claimed (INR)	Amount of claim admitted (INR)	Nature of claim	Amount covered by security interest	Amount covered by guara- ntee	Whethe r related party?	% of voting share in CoC					
1	Omnia Appliances Pvt Ltd	27-02-2025	7,44,000	-	Others	0	0	No	0	7,44,000	0	-	-	
			7,44,000	-						7,44,000		-	-	



(Ravindra Kumar Goyal)

Resolution Professional

Newgen Ecotronics Private Limited

Registration Number: IBBI/IPA-001/IP-P-02019/2020-2021/13098

Email For Correspondence-cirpnepl.rds@gmail.com

Email: Registered With IBBI- ravindra1960_goyal@yahoo.co.in

Phone No. - +91-9978094218

AFA Valid till: 30.06.2025